- (c) Statement by Government accepting the above Reports.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. L.T. 40/15/09]
- I. Report and Accounts (2007-08) of the Hindustan Antibiotics Limited, Pune and related papers.
- II. Memorandum of Understanding between the Government of India and various Limited companies for the year 2009-10
- IV Outcome Budget (2009-10) of the various Departments of the Ministry of Chemicals and Fertilizers.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Sir, I lay on the Table:

- A copy each (in English and Hindi) of the following papers under sub-section (1) of Section 619A of the Companies Act, 1956:
 - (a) Fifty-fourth Annual Report and Accounts of the Hindustan Antibiotics Limited (HAL), Pune, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 109/15/09]
- II. A copy each (in English and Hindi) of the following papers:-
 - (i) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Chemicals and Petrochemicals) and the Bengal Chemicals and Pharmaceuticals Limited (BCPL), for the year 2009-10. [Placed in Library. See No. L.T. 107/15/09]
 - Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Chemicals and Petrochemicals) and the Hindustan Antibiotics Limited (HAL), for the year 2009-10. [Placed in Library. See No. L.T. 108/15/09]
 - (iii) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Chemicals and Petrochemicals) and the Karnataka Antibiotics and Pharmaceuticals Limited (KAPL), for the year 2009-10. [Placed in Library. See No. L.T. 106/15/09]
- III. A copy each (in English and Hindi) of the following papers:-
 - Outcome Budget for the year 2009-10 in respect of the Department of Chemical and Petrochemicals in the Ministry of Chemicals and Fertilizers. [Placed in Library. See No. L.T. 296/15/09]

- (ii) Outcome Budget for the year 2009-10 in respect of the Department of Fertilizers in the Ministry of Chemicals and Fertilizers. [Placed in Library. See No. L.T. 478/15/09]
- (iii) Outcome Budget for the year 2009-10 in respect of the Department of Pharmaceuticals in the Ministry of Chemicals and Fertilizers. [Placed in Library. See No. L.T. 295/15/09]

I. Notification of Ministry of Railways

- II. Memorandum of Understanding between Government of India (Ministry of Railways) and Indian Railway Finance Corporation Limited for the year 2009-10
- III. Report and Accounts (2007-08) of Railways Information System and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): Sir, I lay on the Table:

- A copy (in English and Hindi) of the Ministry of Railways Notification G.S.R. 219 (E), dated the 30th March, 2009, publishing the Railways (Extent of Monetary Liability and Prescription of Percentage Charge) Amendment Rules, 2009, under Section 199 of the Railways Act, 1989. [Placed in Library. See No. L.T. 113/15/09]
- II. A copy (in English and Hindi) of Memorandum of Understanding between the Government of India (Ministry of Railways) and the Indian Railway Finance Corporation Limited (IRFC) for the year 2009-2010. [Placed in Library. See No. L.T. 111/15/09]
- III. A copy each (in English and Hindi) of the following papers:-
 - (a) Annual Report and Accounts of the Centre for Railway Information Systems (CRIS), New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 112/15/09]

Outcome Budget (2009-10) of the Planning Commission

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY, THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES, THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVENCES AND PENSIONS, AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, I lay on the Table a copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Planning Commission. [Placed in Library. See No. L.T. 260/15/09]